31. 4. (3112)

151, Parbata constituency

(1) I Samrat Choudhary @ Rakesh Kumar son/ of Sri Sakuni Choudhardged 45 years (by \$6.32) . resident of , Mukhya Gram, Manikpur Tola, P.O. Lakhanpur, P.S. Tarapur Dist-Munger .

(2) That I give hareinbelow the deatails of assets (immovable, movable, bank balance, etc.) myself, spouse and dependents *.

A. Details of movable assets.

(Assets in joint pame indication the extent of joint ownership

(Assets in joint name indication the extent of joint ownership will also have to given)

S.	Description	Self Sarmarat Choudhary @	Spouse(S)	Dependent-1	Dependent2	Dependent
No.		rakesh Kumar	Name(S): Mamta Kumari	Name; Charu Priya (Daughter)	Name Praney Priyam (son)	Name. etc.
(i)	Case	Rs. 1,50,000	Rs.1,10,000	I STATE OF THE STA	NII STANIEST STANIES	
(ii)	Deposit in Banks, financial institutions and Non-Banking finical companies	S.B.I. Patna A/c 20015881073 R.s.70626 Allahabad Bank Mehdipur Rs.11870/- HDFC, Patna 04771930004901Rs.408255	SBI A/e 30261313365 Rs:133952 HDFC Bank 0477190002604 Rs:15242 C.B.IBank 3160394997 Rs:8623			
(iii)	Bonds, Debentures and Shares in companies	Share Rs.40000/- UTI				

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(iv)	Other Financial Instruments NSS, Postal Saving, LIC, Policies, etc.	SBI LIFE Insurance Rs.95000x4=380000 LIC Premium Rs. 41613/-		LIC Premium Rs.76000 x4=304000, TATA AIG Rs.51000 x5=255000	
(v)	Motor Vehicles (detail of make, etc.)	Accent Car Rs.600000/- Scorpio Rs. 1200000- 8Lakh Loan from Bidhan Sabha			
(vi)	Jewellery (give details of Weitht and value)	Gold- 30g Rs.90000/=	Gold- 200g Rs.600000/- Silver-500g Rs. 40000/-		
(vii)	Other assets, such as Values of Claims/interests	30.6 Rifle Rs.21000/- SUDCO. Rs. 33708/-			

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*}Dependent here means a person substantially dependents on the income of the candidate.

B. Details of Immovable assets

[Note: Properties in joint ownership indication the extent of ownership will also have to be.

S. No.	Description	Self Samrat Choudhary @ Rakesh Kumar	Spouse(S) Name (S): Mamta Kumari	Dependent- 1 Name; Charu Priya (Daughter)	Dependent 2 Name Praney Priyam (son)	Dependent- 3 Nme.etc.
(i)	Agricultural Lnd -Location(s) -Survey numbers -Extent (Total Measurement) -Current market value	LAKAPUR 30 Kattha Babu Chakla 2 Kattha Rs.260000/-	3 1000			
(ii)	Non- Agricultural Land Location(s) -Extent (Total measurement				Tabul Ball	
(iii)	Building (Commercial and residential)Location(s) -Survey numbers -Extent (Total measurement -current market Value	9shop Situated at Lakhanpur Rs.682500/- Date- 15/01/01				
(iv)	House/Apartments.etc. Location(s) -Survey/door number(s) -Extent (Total measurement -Current market Value		Flat no-101. Block-B Rekha Encleve I.A.S colony Rupspur Advance against Flat dated 16/11/2010 Rs.1800000/- Stamp.Rs.279859 Houseing Loan 11 Lakh From C.B.I.			
(v)	Others (Such as interest in Property)					

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(3) I give herein below the details of my liabilities/Over dues to public financial institutions and government dues:-

[Note; Please give separate details for each item]

S. No.	Description	Name and address of Bank/Fiancial Institution(s) Department(s) Samrat Chaudhary @Rakesh Kumar	Amount Outstanding as On Kumari Mamta
(a)(i)	Loans from Banks	Motor Loan –Bidhan Sabha-800000 Housing Loan C.B.I. Bank-611863 Unsecured Loan From Father-75000 Total Loan-Rs.14,86,863	Unsecured Loan From Father -950000 Housing Loan C.B.I. Bank- 611863 Total Loan- Rs.15,61,863
(ii)	Loans from financial Institutions Unsecured Loan		
(iii)	Government dues (other than income tax and wealth tax) (No Due Certificate to be enclosed in case holding or having held any public office)		
(b)(i)	Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return filed Give also Permanent Account Number(PAN)	PAN- AASPC2003P	PAN- AQLPM9589M
(ii)	Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed.]		
(iii)	Sales Tax [Only in case of proprietary business]		
(iv)	Property Tax		

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- (4) The following case (S) are pending against me case No:- P.S. case no...3/11 dated 10/01/2011 Tarapur and 35/14 Tarapur Munger and Parbatta P.S. case No.241/10 dated 19/1010& case no-36/2011,P.S.= Sonia Vihar.
- (5) My educational qualification are as under :-

(Name of school/University and the year in which the course was completed should also be given)

DEPONDENT